

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 33 of 2013**

**Dated : 3<sup>rd</sup> October, 2013**

**Present: Hon'ble Mr.Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Hari Nagar Sugar Mills** ... **Appellant(s)**

**Versus**

**Bihar Electricity Regulatory Commission & Anr.** ... **Respondent(s)**

**Counsel for the Appellant(s) : Mr. H.S. Jaggi**

**Counsel for the Respondent(s) : Ms. P. Ranjan for R-1**  
**Ms. Shilpi Shah for R-2**

**ORDER**

Learned counsel for the appellant submits that he has already filed the written submissions. Learned counsel for the respondent no.2 submits that she will be filing the written submissions today in the course of the day after serving copy on the other side.

Judgment is reserved.

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

**rkt**